



SECURITIES AND EXCHANGE BOARD OF INDIA
Information Technology Department
SEBI Bhawan 6th Floor A Wing
C-4 A G Block, Bandra Kurla Complex
Bandra (E) Mumbai
Tel: 26449000
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REQUEST FOR PROPOSAL

For

Supply, Installation and Maintenance of All-in-One (AIO) Desktop Computers

TENDER NOTICE NO. : SEBI/ITD/HO/2018/018

DATE OF ISSUE : October 24, 2018

DUE DATE : November 27, 2018

NAME & ADDRESS OF CLIENT :

Securities and Exchange Board of India (SEBI)
Information Technology Department (ITD)
SEBI Bhavan, 5th Floor B Wing, C-4 A G Block,
Bandra Kurla Complex, Bandra (E) Mumbai
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Invitation Of Bids

Securities and Exchange Board of India (SEBI) invites sealed tender offers (Technical and Commercial bids) for Supply, Installation, and Maintenance of All-in-One Desktop Computers along with licensed software and other accessories for its office. The technical specifications for the same are enclosed at Annexure A.

TERMS AND CONDITIONS

1. Definitions

In this document and associated documentation, the following terms shall be interpreted as indicated:

- a) "The Purchaser" means Securities and Exchange Board of India (SEBI)
- b) "The Indenter" means Securities and Exchange Board of India or any officer authorized by SEBI
- c) "The Specification" means the minimum specification specified by the purchaser.
- d) 'Bidders' means the firms who respond to this tender document.
- e) "The Goods" means all the equipment, machinery, and/or other materials which the Bidder is required to supply to the Indenter under the Contract;
- f) "Services" means services ancillary to the supply of the Goods, such as transportation and insurance, and any other incidental services applicable, such as installation, commissioning, provision of technical assistance, training, on-site comprehensive warranty, AMC and other obligations of the Bidder covered under the Contract

2. General Instructions

General instructions are specified in the following paragraphs. These shall apply to all the hardware components.

- 2.1 The Bidders are advised to study all technical and commercial aspects, instructions, forms, terms and specifications in the tender document carefully. Failure to furnish all information required in the Tender Document or submission of a bid not substantially responsive to the Tender document in every respect will be at the Bidders risk and may result in the rejection of the bid
- 2.2 Bidders are free to offer goods with higher configuration.
- 2.3 The components of the proposed All in One Desktop PCs should be of Original Equipment Manufacturers (OEM) Equipment /Products only. All items to be supplied should conform to industry, compatible with OPEN standards and should be of latest model and in current line of production.

- 2.4 The Bids shall be submitted strictly in conformity with the specifications given in this tender document and as per mandatory response format.
- 2.5 The Bids not submitted in the prescribed format or incomplete in any manner are likely to be rejected.
- 2.6 Tender document is not transferable.
- 2.7 Bids submitted after due date or incomplete in any respect are liable to be rejected.
- 2.8 Securities and Exchange Board of India is not responsible for non-receipt of bids within the specified due date to any reason including postal delay or holidays.
- 2.9 Technical bid would be opened first. SEBI reserves the right not to process the Commercial Bids in case the Technical Bid is found to be unsuitable / not fulfilling the requirements as specified in the tender document.
- 2.10 The equipment/products quoted should not be from the discontinued production line. In case of discontinuation of the production line after the issue of purchase order, the Bidder shall supply the next higher configuration on the same terms.
- 2.11 In case of any reduction in the price due to Government levies/duties/OEM prices, Bidder should offer the price reduction to SEBI on all the Components of the proposed solution scheduled to be delivered after one week of the effective date of such announcement. For this purpose, Bidder should voluntarily intimate such price reduction to SEBI, produce the document of OEM's listed price and the discounted price offered to SEBI.
- 2.12 All the standards related to the solution proposed are to be Compliant as per the best industry standard.
- 2.13 SEBI reserves the right to cancel the RFP without assigning any reason.
- 2.14 The price quoted should be inclusive of all applicable taxes (GST etc.).
- 2.17 The prices quoted by the Bidders shall be in Indian Rupees only and the prices quoted should be valid for a period of one year.
- 2.18 The category of item and quantity indicated in the RFP are tentative. SEBI reserves the right to increase or decrease the quantity or delete some or all of the items depending on the needs of SEBI.

3. Qualifying / Eligibility criteria:

The Bidders will have to satisfy the following criteria:-

- a) The Bidders should have registered office in India preferably in Mumbai and should have its own offices or through channel partners/ franchises/OEM / etc. at Mumbai, New Delhi, Kolkata, Ahmadabad, Chennai. Bidder should have either own office or through channel partners/franchises/OEM etc. to provide services to SEBI Local Offices (i.e. Guwahati, Patna, Kochi, Bhubaneswar, Hyderabad, Bangalore, Lucknow, Jaipur, Indore, Chandigarh, Raipur, Srinagar, Shimla, Dehradun, Panaji, Ranchi etc.). Bidder should provide details of offices on company letter head.
- b) The Bidders Should have minimum three years (ending March 2018) of experience in supply / maintenance / support of desktop PCs/ All in One Desktop PCs with the following:-
 - i) Should have executed at least one order of supply of 100 desktop PCs /All in desktop PCs in past five years costing not less than Rs. 30 lakh.
- c) Bidder/Company should have made profit (profit after tax) in each of the last 3 financial years.
- d) Bidder should be authorized system integrators for the products being offered. Bidders should submit Certificate from the OEM in the Technical Bid.
- e) Bidder should submit the warranty support letter from OEM on OEM's letter head, clearly indicating the warranty period.

Note- w.r.t. Point (b) and (c) and (d) above, details sought (like order date, order amount etc.), balance sheet/net profit loss statement) must be clearly highlighted in the submitted documents / purchase order.

4. Proposed Usage

4.1 Local Area Network

All in One Desktops etc. installed to act as Clients, shall be interconnected via Ethernet LANs or Wireless LANs (IEEE 802.1x).. The Systems should support all the networking protocols. In case of non-support, Bidder should provide necessary alternative within the same cost.

4.2. Wide Area Network

SEBI is having an enterprise-wide network connecting all its Regional Offices (New Delhi / Kolkata / Chennai and Ahmedabad) AND Local offices. The Bidder has to give necessary support to SEBI in configuring the AIO PC, on Local Area Network for establishing connection with Regional Offices.

5. Scope of the Work.

Total solution would cover supply, installation, operationalization, comprehensive warranty (for 3 years) for All in One Desktop PCs along with licensed software and other accessories as per technical specification (Annexure-A) along with one resident engineer. The solution should be complete in all respect.

The Summary of activities that are part of the scope of work is given below.

- i. The system should support to work to display output of one or more applications like word excel, PowerPoint, Skype etc. in single window with split screen option.
- ii. The system software offered by the Bidder should be of the latest versions. Other Systems Software including Management Software products offered independently and/or bundled with the hardware and other accessories should be of latest versions. OEM License should be submitted.
- iii. The Bidder has to install supplied TV tuner cards in all All in One Desktop PCs and support the All in One PC's and TV tuner cards supplied to the SEBI Officials during warranty period.
- iv. Bidder has to install supplied licensed software and all basic/advanced, necessary software's like MS office, Adobe Acrobat etc provided by SEBI time to time basis during contract period on supplied All in One Desktop PCs.
- v. Bidder/Resident Engineer deployed by Bidder has to ensure that data transfer from existing old PCs to All in One Desktop PC is done as part of installation.
- vi. Bidder has to recover data using data recovery solution provided by them in case of data loss/hard disk crash etc.
- vii. All the systems/ equipment's proposed should achieve 99.99% uptime on 12 hours / 6 days a week basis, during office timings (8.00 am to 8.00 pm).
- viii. Bidder shall furnish the details of local service centers at all the locations of the SEBI and shall deploy only trained service personnel to resolve the issues which may arise.

6. Specifications of equipment:

The technical specifications of the equipment's specified in the schedule (Annexure A) are the minimum requirements of the Purchaser. The Bidders are at liberty to indicate higher specifications than the minimum levels. The Purchaser reserves the right to place orders at the higher specifications offered by the Bidders. Similarly the warranty period is the minimum required. The Bidders are at liberty to offer a higher warranty period and the Purchaser / Indenter reserves the right to avail of the longer warranty period offered.

7. Offer Validity Period:

The Bid must be valid for a period of three months from the date of submission. Any offer falling short of the validity period is liable for rejection.

8. Delivey and installation

All in One Desktops PCs should be delivered to SEBI Head office at Mumbai and Regional Offices and Local offices etc. The exact number of all in one PCs to be delivered at each location would be mentioned in the Purchase order. The Bidder should also deliver / install / support the all in one desktop PC to any other upcoming SEBI Regional Office / Local Office in India.

The delivery schedule for the various items covered under the Annexure A would be within 4-6 weeks from the date of release of Purchase order.

S/N	Location	Address of delivery
1.	SEBI, BKC	Deputy General Manager (DGM) Information Technology Department Securities and Exchange Board of India, 6th Floor, 'A' Wing, SEBI Bhavan; Plot No. C4 – A,G Block, Bandra Kurla Complex, Mumbai – 400 051.

Delivery and Installation Time Frame: -

- a) Delivery: - Maximum 6 weeks after issue of Purchase Order to successful Bidder.
- b) Installation: - Maximum 2 month after delivery.
- c) Acceptance: - Maximum within one week after installation and configuration.
- d) Penalty:- 1% per week for late delivery

9. Two Bid System Tender

The offers shall be in two separate parts containing Technical and Commercial Offers. Two separate sealed envelopes containing the Technical and Commercial offers respectively should be enclosed together in a larger envelope, sealed and super scribed with the Tender Reference Number and Name

of Bidders. Both the two envelopes kept inside should be separately securely sealed and stamped. The sealed envelopes must be super-scribed with the following information:

ENVELOPE - I (Technical Offer):

Type of Offer: (Technical or Commercial)

Name of Bidder:

Mobile No.:

Email ID:

The Technical offer must contain the following:-

- a) Technical offer as per Annexure C.
- b) Other technical details of the product like leaflets/manuals etc. (if any).
- c) Check list as per Annexure B.
- d) List of addresses of Bidder's own office or through channel partners/ franchises / etc. at all SEBI locations.
- e) Authorization letter from O.E.M. and warranty support letter from OEM on OEM's letter head, clearly indicating the warranty period.
- f) Details of earlier contracts executed (as mentioned in the eligibility criteria).

The Technical Offer (T.O.) should be complete in all respects and contain all Information asked for, except commercial details. The T.O. should indicate whether products and services asked for are quoted. For example, the Technical Offer should mention that warranty for three years is included in the Commercial Offer, without showing the actual amounts in the T.O. The T.O should also contain Office addresses at Mumbai, Delhi, Kolkata, Chennai, Ahmedabad and other SEBI local office locations. Bidders should also attach the authorization letter from the respective O.E.M.

The **Technical Offer** must be submitted in an organized and neat manner in a single envelope marked as "**Technical Envelope**"

ENVELOPE-II (Commercial Offer):

Type of Offer: (Technical or Commercial)

Name of Bidders:

Mobile No.:

Email ID:

The Commercial Offer must be given in a sealed envelope and must contain the following:

- (a) Commercial details as per Annexure D.

It must give all the relevant price information and should not contradict the technical offer in any manner. The Price Schedule (PS) must be filled in completely, without any errors, erasures or alterations.

However each item should be quoted in a separate sealed envelope super scribed with following information.

Please note that the price quoted for purchase, installation and commissioning of hardware / software should be inclusive of all taxes, *comprehensive warranty of 3 years for All in One Desktop PC*.

The Commercial Offer must be submitted in an organized and neat manner in a single envelop marked as "**Commercial Envelope**".

Tender should quote all-inclusive Prices for Supply, Installation and 3 Years Comprehensive Warranty for All in One Desktop PCs.

The Offer should be submitted to

Securities and Exchange Board of India (SEBI)
Information Technology Dept.
SEBI Bhawan, 5th Floor B Wing
C-4 A G Block, Bandra Kurla Complex,
Bandra (E) Mumbai : 400 051

Bid Submission Timeline

- i. The sealed Bids shall be in conformity with the technical specifications given in Annexure A and should reach us on or before **3:30 PM on November 27, 2018**.
- ii. Bids received after the due date and/or not submitted in the prescribed formats or in the prescribed manner, incomplete in any respect or not accompanied by prescribed documents are liable to be rejected.
- iii. Bidder will be responsible to ensure that the bids reaches the above address on or before the due date and time.

Bid Validity

- i. The Bid must be valid for a period of three months from the date of submission.
- ii. Any offer falling short of the validity period is liable for rejection.

Bid Evaluation

- i. Initially Technical Bids will be opened and evaluated. Those bidders who satisfy Qualifying/Eligibility Criteria will be only considered for technical evaluation.
- ii. As part of the technical bid evaluation, Bidder should produce a system, with all the specification and features as specified in the technical specification, for demo at the specified date and time. Bidder has to demonstrate connectivity of TV tuner cards to All in one Desktop PC to display TV in high resolution mode.
- iii. If Bidder fails to produce the system for demo/fail to demonstrate the features as per the specification, commercial offers of such Bidders would be rejected.
- iv. The commercial bid of technically qualified Bidders will be opened later. Successful Bidder will be selected under L1 criterion and will be issued the purchase order.

10. Signing of Tender Offers

The Tender Offer shall be typed or written in ink and shall be signed by the Bidder or a person duly authorized in writing to bind the Bidder to the Contract. All pages of the Tender Offer, except for unaltered printed literature, shall be initialed by the person or persons signing the Tender Offer. The Tender Offer shall contain no interlineations, erasures or overwriting except as necessary to correct errors made by the Bidder, in which case such corrections shall be initialed by the person or persons signing the offer.

11. Technical Documentation

All products quoted in Annexure C should be associated with specific model numbers, names and printed literature describing the configuration and functionality

12. Right to Alter Items.

- A) The Purchaser reserves the right to delete items from the Schedule of Requirements specified in the tender.
- B) The Purchaser reserves the right to vary specifications of any items.
- C) The purchaser reserves the right to split the order to two or more Bidders

13. Purchaser's Right to Accept Any Offer and to Reject Any or All Offers

The Purchaser reserves the right to accept or reject any tender offer, and to annul the tendering process and reject all tenders at any time prior to award of contract, without thereby incurring any liability towards the affected Bidder(s) or any obligation to inform the affected Bidders(s) of the grounds for the purchaser's action.

14. Bidders to produce the system for Demo for evaluation.

Bidders should produce a system, with all the specification and features as specified in the technical specification, for demo at the specified date and time. If any Bidder fails to produce the system for demo/fail to demonstrate the features as per the specification, commercial offers of such Bidders would be rejected. Bidder has to demonstrate TV tuner card connectivity.

15. Inspection

The purchaser or its representative will carry out inspection to confirm their conformity to the Contract in terms of technical specification, technical details and inspection of internal components. Should any inspected or tested equipment fail to conform to the specifications or it is not as per the purchase order, the purchaser may reject them and the supplier shall either replace the rejected goods or make all alterations necessary to meet specification requirements free of cost to the purchaser.

16. Payment Terms:

- a) 50% payment towards supply of All in One Desktop Computers along with software and other accessories and Compatible TV Tuner cards.
- b) 40% against installation of All in One Desktop Computers and Compatible TV Tuner cards.
- c) 10% will be paid against submission of Performance Bank Guarantee for the equivalent amount valid for the 3 years warranty period.

17. Penalty

Bidder shall have to pay penalty to SEBI @ one percent (1%) per week on the unexecuted value of the order inclusive of all taxes, duties levies etc., per week or part thereof, for late delivery. There shall be an upper ceiling of ten percent of the gross amount (i.e. total order value) for the penalty to be deducted for any orders. The penalty applicable on the entire order amount shall be deducted from the payment amount due after acceptance of the systems. The performance bank guarantee shall be Ten percent of the order value irrespective of the penalties levied.

If delay exceeds more than eight weeks of delivery, SEBI reserves the right to cancel the entire order or part thereof. In case the Bidder is unable to complete the delivery of any items ordered, SEBI shall procure the same through other sources and recover the consequent costs and damages from the Bidder.

Staggered delivery as specified shall be permitted and partial payments shall be made for lots delivered as per such deliveries. SEBI may ask for staggered delivery of any products of any services. In such a case, liquidated damages shall not be applicable for such products or services, provided the schedule requested is adhered to.

Necessary taxes, if applicable would be deducted from the payment.

18. Performance Bank Guarantee

The performance bank guarantee for an amount of 10% of the contract value, valid for 3 years after the date of Installation and Commissioning, in the format that will be specified in PO, must be submitted by the Bidder. This Performance Bank Guarantee is for the entire order to maintain an uptime / continuous high availability of the system / equipment's provided, of 99.99% for 12 hours and 6 days of the week during the office timing. In case of shortfall in the uptime/ continuous high availability, Bidder shall be penalized on pro-rata basis on the guaranteed amount.

19. Warranty

The Bidder provides comprehensive onsite warranty for a period of 3 years for all in one desktop PC and Supplied TV Tuner cards. The Bidder shall be fully responsible for the manufacturer's warranty for all equipment, accessories, spare parts etc. against any defects arising from design, material, manufacturing, workmanship, or any act or omission of the manufacturer / Bidder or any defect that may develop under normal use of supplied equipment during the warranty period.

The scope of warranty maintenance shall cover the following:

- a) Maintenance of the items listed in Annexure-A.
- b) Warranty covers all hardwares / components of hardwares delivered during the course of the project including batteries, connector, SMPS, memory, any part of devices etc.
- c) Bidder has to carry out quarterly preventive maintenance in all the system mentioned in the scheduled equipment.
- d) Bidders should ensure 99% uptime of systems on 12hours / 6 days a week basis, during office timings (8.00 a.m. to 8.00 p.m.) Monday to Saturday. A compliance report with respect to uptime along with Call report should be submitted at the end of quarter.
- e) In case of major break down or occurrence of any major obstacle in functioning of the scheduled equipment, the Bidder shall ensure that the same is repaired within twenty four hours.
- f) Installation of Operating System (Windows Vista, Windows 7, Windows 10, Windows 2000, Windows Exchange Server, Linux etc), Oracle Forms, Antivirus packages and other application tools as desired by SEBI at client systems.
- g) Install/ Update of Operating System with Loading of service pack/patches etc.
- h) Install/Update Anti-virus software
- i) Online support to users in systems, application configuration.
- j) Troubleshooting of all Hardware related issues.
- k) Repair/replacement of the defective hardware parts.
- l) Maintain the systems inventory details in proper manner and submit along with invoice raised for payment each time. Update of the software/drivers.
- m) Maintaining Daily call monitoring report. The call monitoring report should inter-alia contain the details of calls received and its status. The report should be submitted to SEBI on a daily basis, at the end of the day.
- n) Data recovery/Hard disk recovery in case of Disk Crash/Hardware failure.
- o) Configuration of Database, Mail, Security Setup etc. as provided by ITD.
- p) Any other activity as assigned by SEBI from time to time.
- q) Rectification of defects/errors in all respect with minimum possible time.

20. Maintenance and support

As a part of maintenance strategy, Bidder shall provide **minimum one resident engineers** for SEBI, Mumbai during the warranty period. The resident engineer should have minimum educational qualifications as Diploma in Computer/Electronics and telecommunication/IT etc. Engineer should have sufficient technical knowledge and experience to handle hardware/software issues of All in One Desktop PC that may arise during the usage of system.

All the desktop related calls in SEBI Regional offices and Local offices should be resolved within five hours from the time of intimation to the Bidder.

It includes maximum four hours needed by support personnel to reach maintenance location.

The Bidders shall furnish the details of their local centers at all the locations of SEBI and shall deploy only trained service personnel to resolve the issues which may arise. Maximum time to repair a reported break down should be twenty four hours.

Time for this purpose shall be measured as interval between the time of reporting the problem and the time when the problem is fully solved making the faulty components/functions fully operational. If there is a data loss due to hard disk failure / any other hardware failure, it will be the responsibility of the Bidder to recover the data and transfer it to another hard disk during the warranty and AMC period.

However, in the event of prolonged delay for repairing, an equivalent standby product shall be provided till such time the problem is fully solved. Bidder shall arrange an equivalent networking product during such breakdowns, if SEBI so desires.

Bidder shall not be responsible for damage to the systems due to external circumstances such as earthquakes, floods, fires, riots, electrical anomalies, as well as rats cutting etc.

Bidder shall ensure a monthly visit to SEBI, of a person of designation of Area Manager on monthly basis. During the implementation stage, Bidder shall depute Networking engineers on daily basis for attending to the networking complaints related to the hardware and software components

Even if the goods are shifted to any other location of SEBI during the warranty period, the warranty should continue

Uptime Guarantee

Bidder shall have to guarantee a continuous high availability of the all the equipments supplied by them and should achieve 99.99% uptime on 12 hours / 6 days a week basis (8:00 am to 8:00 pm).

21. Training

Bidder shall provide basic training free of charge for SEBI end users, whenever required to so by SEBI.

22. Indemnity

Bidder shall indemnify, protect and save the Purchaser and/or Indenter(s) against all claims, losses, costs damages, expenses, action suits and other proceeding, resulting from infringement of any patent, trademarks, copyrights etc. or such other statutory infringements in respects of all the hardware and software supplied by him.

23. Arbitration

In the event of a dispute or difference of any nature whatsoever between SEBI and the Bidder during the course of the assignment arising as a result of this proposal, the same shall be referred for arbitration to a Panel of Arbitrators.

This board shall be constituted prior to the commencement of the arbitration and shall comprise two arbitrators and an umpire. SEBI and Bidder shall each nominate an arbitrator to the Board and these arbitrators shall appoint the umpire. Arbitration shall be carried out at SEBI's Mumbai Office and as per extant laws.

31. Jurisdiction

The jurisdiction for the purpose of settlement of any dispute of differences whatsoever in respect of or relating to or arising out of or in any way touching this contract or the terms and conditions thereof or the construction and/or interpretation thereof shall be that of the appropriate court in Mumbai. The jurisdiction of any other court in any place other than Mumbai is specifically excluded.

32. Confidentiality

The Bidder shall keep confidential any information obtained under the contract and shall not divulge the same to any third party. In case of non-compliance of the confidentiality agreement, the contract is liable to be repudiated by SEBI. SEBI shall further have the right to regulate Bidder staff.

Any violation of this clause shall be liable to cancellation of the contract and invoking the bank guarantee without notice to the Bidder.

33 Standards

All standards to be followed shall adhere to Bureau of Indian Standards (BIS) specifications or other acceptable standards like ANSI, IEEE, ISPO, X/open etc.

34 Queries

In case of any query / clarification required, the bidders may email their queries to ["aio4sebi@sebi.gov.in"](mailto:aio4sebi@sebi.gov.in)

Annexure A- A1-Technical Specifications for All-in-One Desktop Computers (55 Nos)

S/N	Components/Parameters	Minimum Specifications
1	Form Factor (Computer Type)	All in One Desktop
2	Processor	Intel® 8th Generation Core i7-8700 hex Core CPU with minimum clock speed of 3.7 GHz, 12 MB Cache or better
3	Chipset	Intel Q370 Chipset or higher
4	Memory	8 GB DDR4 RAM expandable to 32GB;
		Two DIMM slots; Non-ECC dual-channel up to 2666 MT/s DDR4 SDRAM & 16 GB Optane memory
5	Optical Drive	8x DVD Writer
6	Hard Disk Drive	1 TB HDD, 7200 RPM, SATA III 6 Gbps or higher with pre-failure alert indication
7	Key Board	Wireless
8	Mouse	Wireless
9	Communications	Integrated Gigabit Ethernet (10/100/1000) 802.11
		Bluetooth 4.2/5.0 wireless, integrated in Wi-Fi + BT combo adapter
10	Graphics	4GB or equivalent dedicated AMD Radeon Graphics or higher
11	Monitor	23.8" IPS widescreen WLED backlit anti-glare Touch LCD display or higher integrated 2 MP Full HD dual-facing webcam with IR sensor, Mic etc
12	Audio	High Definition Integrated Audio with Internal stereo Speaker in chassis of at least 2 W per channel
13	External TV Tuner Cards	Compatible USB based TV Tuner cards to connect on All In one PC
14	USB support & Interface	Minimum 6 USB Ports & at least 1 USB type C port
		(1) DisplayPort, 1 HDMI Port
		(1) RJ-45 network connector
		1 Universal audio jack & headphone jack at front
		1 Audio line-out connector at rear

S/N	Components/Parameters	Minimum Specifications				
15	Operating System	Genuine Microsoft Windows 10 Pro 64-bit license copy				
16	Security	TPM 2.0 Security Chip				
		SATA port disablement (via BIOS)				
		Serial, USB enable/disable (via BIOS)				
		Removable media write/boot control				
		Power-On password (via BIOS)				
		Administrator password (via BIOS)				
		Setup password (via BIOS)				
18	Compliance and Certification	Support for chassis padlocks and cable lock devices				
		Energy Star ver 6				
		EPEAT Certified for India				
		FCC, CE, RoHS, UL Certificate				
		TCO Certificate				
19	Warranty	ISO 9001,14001,20001,27001 for OEM				
		Three years onsite Comprehensive Warranty				
		20	Support	Drivers should be available for download from OEM site for at least 3 years from the date of purchase order		
				21	Market Credibility	The OEM vendor should be of positive net worth for the last three years
						22
23	Stand					

Annexure A - A2-Licensed Software and other Accessories

S/N	Components / Parameters	Quantity
1	Adobe Pro DC Perpetual License	10
2	EaseUS Data Recovery Technician Lifetime License for windows	1
3	External CD/DVD writer (DW316 USB DVD-RW Drive)	30

Annexure B – Checklist

(Signature of the Bidder representative)

Name:

Designation:

Name of the Company:

Date:

Checklist

Details Yes/ No/ N.A

<u>Documents</u>	<u>BIDDER</u>
List of addresses of Bidder's own office or through channel partners/ franchises / etc. at all SEBI locations	<u>YES/NO</u>
Authorization letter from O.E.M.	<u>YES/NO</u>
Warranty support letter from O.E.M.	<u>YES/NO</u>
ISO certificate (ISO 20K and ISO 9000)	<u>YES/NO</u>
Details of earlier contracts executed	<u>YES/NO</u>
Documents required as per pre-qualification criteria	<u>YES/NO</u>
Technical Offer duly signed	<u>YES/NO</u>
Financial Offer duly signed	<u>YES/NO</u>
Balance Sheet / Net Profit Loss statement of last three years	<u>YES/NO</u>

Annexure C

TECHNICAL OFFER

Format for submitting technical offer

1. OEM of the All in One Desktop PC:
2. Product name (Trade Name):
3. Detailed Product Specification sufficing requirement of Annexure A.
4. Bidder/OEM support strategy name and description for the product:
5. Filled below annexures of AIO desktop PC with compliance column filled.

All-in-One Desktop Computers (55 Nos) with TV Tuner Cards

S/ N	Components/ Parameters	Minimum Specifications	Compliance (YES/NO)	Model____ Deviation (if any)
1	Form Factor (Computer Type)	All in One Desktops		
2	Processor	Intel® 8th Generation Core i7-8700 hex Core CPU with minimum clock speed of 3.7 GHz, 12 MB Cache or better		
3	Chipset	Intel Q370 Chipset or higher		
4	Memory	8 GB DDR4 RAM expandable to 32GB;		
		Two DIMM slots; Non-ECC dual-channel upto 2666 MT/s DDR4 SDRAM & 16 GB Optane memory		
5	Optical Drive	8x DVD Writer		
6	Hard Disk Drive	1 TB HDD, 7200 RPM, SATA III 6 Gbps or higher with pre-failure alert indication		
7	Key Board	Wireless		
8	Mouse	Wireless		
9	Communications	Integrated Gigabit Ethernet (10/100/1000) 802.11		
		Bluetooth 4.2/5.0 wireless, integrated in Wi-Fi + BT combo adapter		
10	Graphics	4GB or equivalent dedicated AMD Radeon Graphics or higher		
11	Monitor	23.8" IPS widescreen WLED backlit anti-glare Touch LCD display or higher integrated 2 MP Full HD dual-facing webcam with IR sensor, Mic etc		
12	Audio	High Definition Integrated Audio with Internal stereo Speaker in chassis of at least 2 W per channel		
13	External TV Tuner Cards	Compatible USB based TV Tuner cards to connect on All In one PC		
14	USB support & Interface	Minimum 6 USB Ports & at least 1 USB type C port		
		(1) DisplayPort, 1 HDMI Port		
		(1) RJ-45 network connector		
		1 Universal audio jack & headphone jack at front		
		1 Audio line-out connector at rear		

S/N	Components /Parameters	Minimum Specifications	Compliance (YES/NO)	Model____ Deviation (if any)
15	Operating System	Genuine Microsoft Windows 10 Pro 64-bit license copy.		
16	Security	TPM 2.0 Security Chip		
		SATA port disablement (via BIOS)		
		Serial, USB enable/disable (via BIOS)		
		Removable media write/boot control		
		Power-On password (via BIOS)		
		Administrator password (via BIOS)		
		Setup password (via BIOS)		
18	Compliance and Certification	Support for chassis padlocks and cable lock devices		
		Energy Star ver 6		
		EPEAT Certified for India		
		FCC, CE, RoHS, UL Certificate		
		TCO Certificate		
		ISO 9001,14001,20001,27001 for OEM		
19	Warranty	Three years onsite Comprehensive Warranty		
20	Support	Drivers should be available for download from OEM site for at least 3 years from the date of purchase order		
21	Market Credibility	The OEM vendor should be of positive net worth for the last three years		
22	Information Accessibility	Product details, specifications and brochure to be available in public domain		
23	Stand	Compatible adjustable height stand		

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TV Tuner Card Details (55 nos)

S/N	Components / Parameters	Minimum Specifications	Compliance (YES/NO)	Model____ Deviation (if any)
1	TV Tuner Card Model/Description			
2	Three years onsite Comprehensive Warranty			

Licensed Software and other Accessories

S/N	Components / Parameters	Quantity	Minimum Specifications	Compliance (YES/NO)
1	Adobe Pro DC Perpetual License	10		
2	EaseUS Data Recovery Technician Lifetime License for windows	1		
3	External CD/DVD writer	30	DW316 USB DVD-RW Drive	

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ANNEXURE D – COMMERCIAL OFFER

(On the Lettehead of the Firm submitting the bid document)

S N	Item Description	Model/Descri ption	Qty (A)	Unit Price (B) (In Rs.)	Total Price (C) (AxB)	Tax (i.e. GST) @% (D) (In Rs.)	Total Price (E) inclusive of taxes (i.e.C+D) (In Rs.)
1	Supply and Installlation of All in one (AIO) Desktop Computers as per technical specification given in Annexure A with three years Onsite Comprehensive warranty		55				
2	Supply and Installlation of Compatible TV Tuner cards with three years Onsite Comprehensive warranty		55				
	Licensed Software and other accessories						
3	Adobe Pro DC Perpetual License		10				
4	EaseUS Data Recovery Technician Lifetime License for windows		1				
5	External CD/DVD writer		30				
	GRAND TOTAL						

- *Please note above total price is inclusive of all taxes and cost of one resident engineer for period of three years.*
- *Tax should be mentioned in the separate column as provided in the format mentioning GST rate clearly.*
- *Providing commercial proposal other than this format may lead to rejection of the bid.*
- *Bidder has to provide onsite comprehensive warranty of 3 years for supplied All in One Desktop PC and TV Tuner cards*

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